

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-507
IB-626/ND/2023

IN THE MATTER OF:

Artisan Spirits Private Limited

....Applicant

Vs.

Indospirit Disutribution Limited

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 09.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Jitesh Malik, Adv.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Heard the submissions made by Ld. Counsel on behalf of Operational Creditor and Ld. Counsel on behalf of Corporate Debtor. Both the sides may file their written submissions along with judicial decisions, if any. List the matter on **08.08.2024.**

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**